

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 162/2016  
RT CP No.191/Chd/Hry/2017**

**In the matter of Sections 100 to 104 of the Companies  
Act, 1956 and Section 66 of the Companies Act, 2013**

**In the matter of:**

The Doaba Industrial and Trading Co Pvt. Ltd..                      ...Petitioner-Company.

Present:              Mr. Atul V. Sood, Advocate for petitioner-company.

The Hon'ble Member (Judicial) is on official tour, hence the matter is  
adjourned to 08.03.2018.

Sd/-  
Court Officer

January 29, 2018  
subbu